

(b) whether the State Bank branch at Cuttack has opened a separate counter for receiving back the two-anna brass coins,

(c) whether the State Bank has directed that two-anna brass coins upto rupees ten only should be accepted each day from each person; and

(d) whether the State Bank authorities at Cuttack after accepting two-annas brass coins from persons for exchange, are cutting them into pieces on the ground that they are counterfeit coins?

**The Deputy Minister of Finance (Shri B. E. Bhagat):** (a) The report obtained from the Orissa Government does not indicate that any serious situation has arisen in the State over exchange facilities for nickel-brass two-anna coins.

(b) Yes, Sir

(c) Restriction was imposed initially due to shortage of staff, the State Bank has since taken steps to remove this restriction.

(d) It is not a fact that all the coins tendered for exchange are cut by the State Bank authorities. Only coins which are found counterfeits are cut and disposed of in accordance with the relevant rules.

#### Reform of the Judicial Administration

\*743. { Shri Ram Krishan;  
Sardar Iqbal Singh;  
Shri D. C. Sharma;  
Shri Shivananjappa;  
Shri Jaganatha Rao;  
Shri Balmiki,  
Shri Easwara Iyer.

Will the Minister of Law be pleased to refer to the reply given to Starred Question No 1951 on the 1st May, 1958 and state

(a) whether Government has received Report of the Law Commis-

sion on the reform of judicial administration, and

(b) if so, the details thereof?

**The Deputy Minister of Law (Shri Hajarnavis):** (a) The Report of the Law Commission on the Reform of Judicial Administration is expected to be submitted to Government by the end of September, 1958

(b) Does not arise

#### Singareni Collieries

\*744 **Shri T. B. Vittal Rao:** Will the Minister of Steel, Mines and Fuel be pleased to state

(a) whether the Singareni Collieries Company have asked for a grant from the Coal Board for undertaking stowing in their mines;

(b) if so, whether it has been sanctioned, and

(c) the amount granted?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) to (c) The Company applied to the Coal Board on the 21st January, 1958 for the grant of a loan of Rs. 40 lakhs. The Coal Board has requested the Company to furnish details of cost of the various items of machinery included in the stowing plant proposed to be purchased and installed by them, so that the Board could consider and dispose of the application in the light of the prescribed procedure.

#### Balance of Payments Position with U.S.A.

\*745 **Shri D. C. Sharma.** Will the Minister of Finance be pleased to state

(a) the present position of India's balance of payment with the United States of America, and

(b) in case it is adverse the steps that are being taken to meet it?

**The Deputy Minister of Finance (Shri B. E. Bhagat):** (a) The latest